

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3010
TO BE ANSWERED ON 20/12/2024

WAGES UNDER MGNREGA

3010 SHRI MADAN RATHORE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount being paid every month to skilled workers, unskilled workers and other personnel in various States under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the country including the State of Rajasthan, the details thereof, State-wise;
- (b) whether it is a fact that MGNREGA workers and employees in Rajasthan are not being paid salary/wages at a uniform rate in all the districts; and
- (c) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. Wage payments are directly credited by the Central Government into the account of beneficiaries through the Direct Benefit Transfer protocol.

State/Union Territories-wise details of wages paid to unskilled workers, including Rajasthan under Mahatma Gandhi NREGS, during the current financial year 2024-25 (as on 16.12.2024) are given in **Annexure-I**.

State/Union Territories-wise details of wages paid to skilled and semi-skilled workers, including Rajasthan under Mahatma Gandhi NREGS, during the current financial year 2024-25 (as on 16.12.2024) are given in **Annexure-II**.

(b)& (c): The wage rates for Mahatma Gandhi NREGS workers are notified by the Ministry of Rural Development annually and are linked to the Consumer Price Index for Agricultural Labourers (CPI-AL) for each State/UT. The notified wage rate for the State of Rajasthan for unskilled workers under Mahatma Gandhi NREGS for the financial year 2024-25 is ₹ 266. While the notified wage rate for unskilled workers is uniform in all districts of Rajasthan but actual payment may differ due to the implementation of the Group Task-Based Napi System under which payment has to be made while taking into account actual tasks completed by the labourers and not only by the notified wage rate.. However, in the case of skilled employees, wage rate is fixed by the concerned State Government and is also paid by the State Government itself from the material component.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3010 dated 20.12.2024.

State/Union Territories –wise details of wages paid to unskilled workers including Rajasthan under Mahatma Gandhi NREGS, during the current financial year 2024-25 (as on 16.12.2024)(Rs. in crore)		
Sl. No.	States/UTs	wages paid to unskilled workers
1	Andhra Pradesh	5727.59
2	Arunachal Pradesh	346.51
3	Assam	1351.65
4	Bihar	4683.23
5	Chhattisgarh	2335.90
6	Goa	1.66
7	Gujarat	824.71
8	Haryana	351.76
9	Himachal Pradesh	777.96
10	Jammu & Kashmir	814.24
11	Jharkhand	1842.03
12	Karnataka	3624.42
13	Kerala	2355.62
14	Madhya Pradesh	3355.72
15	Maharashtra	2840.79
16	Manipur	424.72
17	Meghalaya	544.08
18	Mizoram	494.85
19	Nagaland	107.84
20	Odisha	2164.57
21	Punjab	776.00
22	Rajasthan	5917.79
23	Sikkim	67.49
24	Tamil Nadu	5775.38
25	Telangana	2734.45
26	Tripura	645.30
27	Uttar Pradesh	6321.23
28	Uttarakhand	400.15
29	Puducherry	38.22
30	Ladakh	51.62
31	Andaman & Nicobar	3.11
32	Lakshadweep	0.32
33	Dadra & Nagar Haveli & Daman & Diu	4.16
	Total	57705.06

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3010 dated 20.12.2024.

State/Union Territories –wise details of wages paid to skilled and semi-skilled workers including Rajasthan under Mahatma Gandhi NREGS during the current financial year 2024-25 (as on 16.12.2024)(Rs. in lakh)		
Sl. No.	State/UTs	skilled and semi-skilled wage
1	Andhra Pradesh	7721.19
2	Arunachal Pradesh	94.08
3	Assam	339.9
4	Bihar	15980.95
5	Chhattisgarh	5193.41
6	Goa	2.27
7	Gujarat	1687.7
8	Haryana	1137.51
9	Himachal Pradesh	5202.97
10	Jammu And Kashmir	5373.09
11	Jharkhand	5727.78
12	Karnataka	4619.63
13	Kerala	8526.02
14	Ladakh	161.32
15	Madhya Pradesh	9376.06
16	Maharashtra	5673.7
17	Manipur	175.93
18	Meghalaya	5730.57
19	Mizoram	669.83
20	Nagaland	0
21	Odisha	6146.96
22	Punjab	1943.95
23	Rajasthan	36703.67
24	Sikkim	450.08
25	Tamil Nadu	14048.71
26	Telangana	5783.81
27	Tripura	1071.69
28	Uttar Pradesh	28572.14
29	Uttarakhand	3294.15
30	West Bengal	0
31	Andaman and Nicobar	2.16
32	Dadra & Nagar Haveli & Daman & Diu	0
33	Lakshadweep	0
34	Puducherry	12.96
	Total	181424.19
